

15.04.2025

REGULAR MATTERS SUPPLEMENTARY CAUSE LIST

COURT NO. 03
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
REGULAR MATTERS				
1	CRL.M.C.-3885/2010 CRL.M.A. 18567/2010	PRABHU KUMAR V/s STATE & ANR.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PATEL NAGAR-60/2001)
2	CRL.M.C.-3969/2010 CRL.M.A. 18857/2010	NITIN G.SHAH V/s STATE & ANR.	ARUNABH CHOWDHURY	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHAKARPUR-258/1992) CRL.M.C. 12600/2004 FILED BY DINESH KUMAR (DISPOSED ON : 2010-08-30) BAIL APPLN. 1283/2004 FILED BY OM PRAKASH SRIVASTAV @ BABLU (DISPOSED ON : 2004-07-20) BAIL APPLN. 1281/2004 FILED BY OM PRAKASH SRIVASTAV @ BABLOO (DISPOSED ON : 2004-07-05) BAIL APPLN. 2504/2005 FILED BY OM PRAKASH SRIVASTAV @ BABLOO (DISPOSED ON : 2005-11-10) BAIL APPLN. 379/2005 FILED BY OM PRAKASH SHRIVASTAV @

				BABLOO (DISPOSED ON : 2005-02-24) BAIL APPLN. 895/2006 FILED BY OM PRAKASH SRIVASTAVA @ BABLOO (DISPOSED ON : 2006-08-04) CRL.A. 519/2006 FILED BY NITIN GUNWANT SHAH (DISPOSED ON : 2007-02-22) CRL.A. 527/2006 FILED BY OM PRAKASH SRIVASTAV @ BABLOO (DISPOSED ON : 2007-02-22) P.S.-FIR NO. :(SHAKARPUR-258/1992)
3	CRL.M.C.-3988/2010 CRL.M.A. 18935/2010	SAVITRI GOENKA V/s STATE GOVT. OF NCT OF DELHI & ORS.	HARVINDER SINGH, M P SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK MARG-369/2004) CRL.M.C. 3435/2005 FILED BY ANOOP KAPOOR (DISPOSED ON : 2005-09-22) CRL.M.C. 2945/2004 FILED BY KUSUM LATA DAMANI (DISPOSED ON : 2008-03-13) P.S.-FIR NO. :(TILAK MARG-369/2004)
4	CRL.M.C.-2185/2013 CRL.M.A. 12500/2016 CRL.M.A. 17907/2016	ARDEEP KUMAR BATT V/s STATE	JITENDRA SETHI, PAWAN KATARIA COMPLAINANT IN PERSON, ABHISHEK KUKKAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SUBZI MANDI-184/2010)
5	CRL.M.C.-5043/2013	GAURAV SHARMA V/s SUNSTRIKE TELECOM PVT. LTD. & ANR	CHANDRANI PRASAD, DUSHYANT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		

6	CRL.M.C.-5270/2013 CRL.M.A. 13827/2017	NEERAJ NAGPAL & ORS V/s STATE & ANR	H L KAPUR, SUNIL SETHI, RICHA OBEROI, ANIMESH SINHA	
		OTHER DETAILS OF ADVOCATES: ANIMESH SINHA(SINHAANIMESH@GMAIL.COM)(9873039391)(PETITIONER)		
7	CRL.M.C.-2580/2014 CRL.M.A. 22654/2023 WITH CRL.M.C. 5470/2014 CRL.M.C. 691/2015 CRL.M.C. 2744/2015	DEEPAK PENTAL V/s THE STATE & ORS	SAMRAT K NIGAM, ANANT KUMAR VATSYA, PRAVEEN KR SINGH	
		OTHER DETAILS OF ADVOCATES: ANANT KUMAR VATSYA(VATSYAANANT@GMAIL.COM)(9968393993)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANANT KUMAR VATSYA(VATSYAANANT@GMAIL.COM)(9968393993)(RESPONDENT)		
8	CRL.M.C.-5470/2014	PROF DEEPAK PENTAL V/s THE STATE & ORS	SAMRAT K NIGAM, PRAVEEN KR SINGH, ANANT KUMAR VATSYA	
		OTHER DETAILS OF ADVOCATES: ANANT KUMAR VATSYA(VATSYAANANT@GMAIL.COM)(9968393993)(RESPONDENT)		
9	CRL.M.C.-2744/2015 CRL.M.A. 9805/2015 CRL.M.A. 9806/2015	KVSK PRASAD V/s PROF. P. PARDHA SARADHI & ANR	D RAJESHWAR RAO	
		OTHER DETAILS OF ADVOCATES:		
10	CRL.M.C.-691/2015	PROF. P. PARDHA SARATHI V/s STATE (GOVT OF NCT OF DELHI) & ORS	PRAVEEN KR SINGH	
		OTHER DETAILS OF ADVOCATES:		
11	CRL.M.C.-4006/2014 CRL.M.A. 13746/2014	DEEPAK SHANTILAL PAREKH V/s STATE & ANR	ARUNABH CHOWDHARY, MACE CORPORATE ASSOCIATES, VAIBHAV TOMAR	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TOMAR(TOMAR.VAIBHAV@GMAIL.COM)(9971446628)(PETITIONER)		
12	CRL.M.C.-4092/2014 CRL.M.A. 14064/2014 WITH CRL.M.C. 4136/2014 CRL.M.C. 4137/2014 CRL.M.C. 4138/2014 CRL.M.C. 4139/2014	M/S LUPIN LTD V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA, MACE CORPORATE ASSOCIATES	

		OTHER DETAILS OF ADVOCATES:		
13	CRL.M.C.-4136/2014 CRL.M.A. 14225/2014	NILESH GUPTA V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
14	CRL.M.C.-4137/2014 CRL.M.A. 14228/2014	DESH BANDHU GUPTA V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.M.C.-4138/2014 CRL.M.A. 14231/2014	DILEEP CHINUBHAI CHOKSI V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.M.C.-4139/2014 CRL.M.A. 14234/2014	KAMAL KISHORE SHARMA V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
17	CRL.M.C.-4121/2014 CRL.M.A. 14144/2014	GLAXOSMITHKLINE PHARMACEUTICALS LTD & ORS V/s THE GOVT OF NCT OF DELHI & ANR	ARUNABH CHOWDHURY, MAVE CORPORATE ASSOCIATES, VAIBHAV TOMAR	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TOMAR(TOMAR.VAIBHAV@GMAIL.COM)(9971446628)(PETITIONER)		
18	CRL.M.C.-4385/2014 WITH CRL.REV.P. 32/2014	MAMTA V/s VIJAY KUMAR & ORS.	GYAN MITRA, AMARDEEP MAINI	
		OTHER DETAILS OF ADVOCATES: AMARDEEP MAINI(ADVOCATEMAINI@GMAIL.COM)(9818451845)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR- 264/2003) CRL.M.C. 40/2005 FILED BY VIJAY KUMAR & ORS. (DISPOSED ON : 2006-07-17) CRL.REV.P. 32/2014 FILED BY MAMTA (D. OF HEARING : 2025-04- 04) P.S.-FIR NO. :(GANDHI NAGAR-264/2003)
19	CRL.M.C.-4708/2014 CRL.M.A. 16003/2014	IPCA LABORATORIES LTD. & ORS. V/s SOCIAL POLITICAL	AJAY BHARGAVA	

		OBSERVER OF INDIA		
		OTHER DETAILS OF ADVOCATES:		
20	CRL.M.C.-4846/2014 CRL.M.A. 16630/2014 WITH CRL.M.C. 4847/2014	ALOK SAXENA & ORS V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.M.C.-4847/2014 CRL.M.A. 16633/2014	M/S ELDER PHARMACEUTICALS LTD V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.M.C.-5240/2014	CHINGACHAMVEETIL VIJAYSUKUMAR & ORS. V/s STATE OF DELHI & ORS	RAJESH BATRA	
		OTHER DETAILS OF ADVOCATES:		
23	CRL.M.C.-5387/2014	MRS JUHI V/s STATE (GOVT OF NCT OF DELHI) & ORS	SHEIKH ISRAR AHAMAD, AMIT GUPTA, ARVIND SHARMA, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ARVIND SHARMA(ARVINDVATS86@GMAIL.COM)(9999168332)(PETITIO NER) AMIT KUMAR(AMIT1975.ADV@GMAIL.COM)(9971210185)(PETITIONE R)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI- 8/2007) BAIL APPLN. 199/2007 FILED BY CHANDER PRAKASH GULATI & ANR (DISPOSED ON : 2007-01-25) P.S.-FIR NO. :(MEHRAULI-8/2007)
24	CRL.M.C.-5393/2014 CRL.M.A. 18383/2014	M/S RAPROSS PHARMACEUTICALS (P) LTD & ORS V/s M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAT BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
25	CRL.M.C.-5557/2014 CRL.M.A. 18994/2014 WITH CRL.M.C. 5564/2014	CHIMANLAL SINGHEE & ANR. V/s IFCI LTD.	AVIJEET BHUJABAL, ASHISH VIRMANI, SATINDER S GULATI	
		OTHER DETAILS OF ADVOCATES:		
26	CRL.M.C.-5564/2014 CRL.M.A. 19010/2014	CHIMANLAL SINGHEE & ANR. V/s IFCI LTD.	AVIJEET BHUJABAL, ASHISH VIRMANI, SATINDER S GULATI	
		OTHER DETAILS OF ADVOCATES:		

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27	CRL.M.C.-5606/2014 CRL.M.A. 19145/2014	WYETH LTD. & ORS V/s SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.REV.P.-469/2009	PYARE LAL KUMRA V/s STATE	MR.R.M.TUFAIL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(GEETA COLONY-30/1995)
29	CRL.REV.P.-510/2009	SHASHI RAJ V/s STATE & ANR.	MR.SACHIN MITTAL, PAWAN BEHL	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.REV.P.-562/2009	RUKHSANA V/s ALIMUDDIN @ ALIM * ORS	P.N.BHAN, NAVEEN SHARMA, NASIMUDDIN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SHAHDARA- 161/2008)

HIGH COURT OF DELHI
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REGISTRAR(LISTING)